

In addition, capacity/frequency has been increased on services from Bhubaneswar as under:

Route	Winter'98 (Freq. Wkly)	Summer'99
Hyderabad/Bhubaneswar/ Calcutta	2A-320	3B-737
Vizag/Bhubaneswar	3B-737	7B-737

### Statement

#### Major Changes in Summer Schedule, 99

Change of Frequency/ Equipment Route	Winter '98 FREQ/ Week	Summer '99 FREQ/ Week
Bangalore-Trivandrum-Bangalore	3A320	7A320
Bangalore-Ahedabad-Bangalore	3B737	7B737
Mumbai-Delhi-Mumbai	21A300 21A320 6B737	14A300 49A320 5B737
Mumbai-Chennai-Mumbai	7A300 7A320	7A300 14A320
Mumbai-Hyderabad-Mumbai	21A320	21A230 7B737
Mumbai-Jamnagar-Mumbai	5B737	7B737
Mumbai-Vizag-Mumbai	4B737	10B737
Calcutta-Patna-Lucknow-Delhi	4B737	7B737
Calcutta-Agartala-Calcutta	11A320	10A320 2B737
Calcutta-Ahmedabad-Calcutta	6B737	7B737
Calcutta-Portblair-Calcutta	4B737	5B737
Chennai-Bangalore-Chennai	3B737 11A320	10B737 18A320
Chennai-Calcutta-Chennai	7A300 3A320	7A300 3A320 3B737
Chennai-Ahmedabad-Chennai	3B737	7B737
Delhi-Vizag	3B737	7B737
Delhi-Guwahati-Delhi	5A320	7A320
Hyderabad-Bangalore-Hyderabad	14B737	14A320

#### New Links

Mumbai-Lucknow  
Mumbai-Patna  
Mumbai-Ranchi  
Delhi-Coimbatore  
Delhi-Calicut  
Lucknow-Varanasi

[Translation]

### Golden Jubilee Year of Official Language Hindi

3525. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government propose to formulate a special programme in the Golden Jubilee Year of official language 'Hindi' starting from September, 1999 to create awareness among the people about uses of national language; and

(b) if so, the details thereof and the steps taken in that regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI): (a) and (b) The programme of Golden Jubilee Year Celebration of Hindi is being considered by the Ministry of Home Affairs, Deptt. of Official Language, the nodal department in this regard. Follow up action will be taken up by this Ministry as and when required.

### Outstanding Amount

3526. SHRI KALLAPPA AWADE : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have received any request from the Government of Maharashtra regarding payment of outstanding amount on account of expenditure incurred on Government railway police;

(b) if so, the details thereof; and

(c) the steps taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) The billing on account of Government Railway Police is a continuous process. The total outstanding amount payable to State Govt. of Maharashtra on this account as on 31.3.1999 is as under :-

Central Railway	-	Rs. 8.37 cr.
S. Central Railway	-	Rs. 1.02 cr.
S. Eastern Railway	-	Rs. 0.61 cr.
Western Railway	-	Rs. 2.39 cr.
<b>Total</b>	-	<b>Rs. 12.39 cr.</b>

(c) The bills of Rs. 12.24 cr. are pending for want of Audit certificate from State Govt. of Maharashtra and that of Rs. 0.15 cr. are under process. Railways have standing instructions for early clearance of the bills on this account.

57-58

### Check Campaign In the Mines

3527. SHRI BIKRAM KESHARI DEO :

SHRI RAJENDRA AGNIHOTRI :

DR. ASHOK PATEL :

Will the Minister of LABOUR be pleased to state:

(a) whether the Government have issued directions to carry out intensive check campaign in the mines;

(b) if so, the salient features thereof;

(c) whether any decision has been taken to review the performance of various organisations under his Ministry; and

(d) if so, the details thereof?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) and (b) During the course of an internal review, the Directorate General of Mines Safety was directed to conduct intensive inspections of the accident prone mines with a view to ensuring proper compliance of the provisions of the Mines Act and regulations framed thereunder for preventing the accidents.

(c) and (d) Review of performance of the organisations under the control of the Ministry is purely an administrative matter which is a continuous process.

58-51

Akashwani

### High Power Transmitters of AIR

3528. SHRI PRABHASH CHANDRA TIWARI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of High Power Transmitters of All India Radio installed during each of the last three years, location-wise;

(b) the places where these transmitters have started functioning, alongwith their relay range, State-wise; and

(c) the places where High Power Transmitters of the All India Radio are proposed to be installed during the current plan period?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI) : (a) and (b) Since 1.1.1996, 6 high power transmitters in Medium Wave Band, 4 High Power Transmitters in Short Wave band and 5 High Power transmitters in FM band have been commissioned in the Country. A statement-I showing State-wise details of locations and transmission range is enclosed here.

(c) A statement-II is attached.

### Statement-I

Sl.No.	State	Place	Power	Approximate range in kms.			
				North	South	East	West
1	2	3	4	5	6	7	8
<b>I. MW Transmitters :</b>							
1.	Uttar Pradesh	Gorakhpur	100 KW MW Tr.	.	166	180	153
2.	Punjab	Jalandhar	2x100 KW MW Tr.	175	261	166	.
3.	Madhya Pradesh	Jagdalpur	100 KW MW Tr.	148	112	103	112
4.	Andhra Pradesh	Hyderabad	200 KW MW Tr.	261	288	315	256
5.	Orissa	Sambalpur	100 KW MW Tr.	166	153	85	162
6.	West Bengal	Calcutta	200 KW MW Tr.	243	.	.	211
<b>II. SW Transmitters :</b>							
1.	Delhi	Delhi	3x50 KW SW Tr.				
2.	Nagaland	Kohima	50 KW SW Tr.				